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Title: Need for allocation of additional power to Tamil Nadu from the Central Pool.

SHRI C. RAJENDRAN (CHENNAI SOUTH): Madam Speaker, thank you very much. I would like to bring the following matter of urgent public importance to the notice of the House under 'Zero Hour'.

The economic status of the State of Tamil Nadu is improving. It is improving agriculturally, educationally and also industrially. Now-a-days, Tamil Nadu is providing job opportunities to people from all over the country. Tamil Nadu has become the hub of industrial activity also. For all this, power is very much necessary and it plays a pivotal role in development. Due to this, there is an ever-increasing demand for power. But there is stagnation in the generation of power. The Tamil Nadu Electricity Generation and Distribution Company is forced to resort to scheduled as well as unscheduled load-shedding to the extent of about 1,500 mw which is affecting the industrial sector and the domestic consumers.

There is an inadequate supply of power to agricultural pump-sets which is affecting the production of food grains. The State Government of Tamil Nadu is taking all necessary steps to improve the energy efficiency so that the gap between the supply and demand is reduced.

Nevertheless to meet the genuine needs of the farmers and the public, the State Government of Tamil had requested for additional allocation of power of 1,000 mw to be made in 2012 from the Central pool. Our hon. Chief Minister of Tamil Nadu had also written a letter to the hon. Prime Minister in this regard.

I urge upon the Central Government to immediately take necessary action to sanction 1,000 mw of additional power from the Central pool to Tamil Nadu.